

DISTRICT & SESSIONS COURT, PUNE.

- Reference:** (i) District Court Office Order bearing No. No. B-16(ii)/99/2020, dated 31-08-2020.
- (ii) District Court Order No. Tech./27/2020, dated 02-09-2020.
- (iii) Hon'ble High Court E-mail letter bearing No. Insp./95/2020, dated 10-09-2020.
(Modification of SOP dated 03-06-2020 regarding attendance of the Judicial Officers and staff)

No. Tech. / 28 / 2020,

Dated : 11-09-2020.

OFFICE ORDER

WHEREAS, the Hon'ble High Court, vide E-mail letter under reference No. (iii) has made modifications in SOP dated 03-06-2020 regarding attendance of the Judicial Officers;

THEREFORE, the undersigned issues the following order pertaining to bail matters to be conducted by the Additional Sessions Judges at Pune proper:

Bail Charge for 14-09-2020 (Monday)

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune.	14-09-2020	Bail applications of the Police Stations as shown in Part-(B) of the Office Order dated 31-08-2020.
2)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune.	14-09-2020	Bail applications of the Police Stations as shown in Part-(D) of the Office Order dated 31-08-2020.

3)	Smt. S. R. Bhangdiya-Zawar, District Judge-19 and Addl. Sessions Judge, Pune.	14-09-2020	Bail applications of the Police Stations as shown in Part-(A) of the Office Order dated 31-08-2020.
4)	Shri. R. G. Deshpande, Adhoc District Judge-1 and Addl. Sessions Judge, Pune.	14-09-2020	Bail applications of the Police Stations as shown in Part-(C) of the Office Order dated 31-08-2020.

The following Judicial officers shall deal with the bail matters pertaining to the Police Stations mentioned against their names with effect from **15-09-2020 to 30-09-2020**, in addition to their own charge.

Sr. No.	Name of the Judicial Officer	Name of the Police Station
1)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune.	(1) Shirur, (2) MIDC Ranjangaon, (3) Shikrapur, (4) Crime Branch.
2)	Shri. V. K. Yawalkar, District Judge-3 and Addl. Sessions Judge, Pune.	(1) Loni Kand, (2) Saswad, (3) Jejuri, (4) GST Intelligence.
3)	Shri. M. R. Purwar, District Judge-4 and Addl. Sessions Judge, Pune.	(1) Bhor, (2) Rajgad, (3) Velha, (4) Sahakarnagar.
5)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune.	(1) Transit Bail Applications, (2) Dehu Road, (3) Talegaon Dabhade, (4) Bibvewadi,
6)	Shri. J. N. Raje, District Judge-6 and Addl. Sessions Judge, Pune.	(1) Talegaon MIDC, (2) Vadgaon Maval, (3) Kamshet., (4) Vishrambaug.
7)	Smt. M. M. Deshpande, District Judge-9 and Addl. Sessions Judge, Pune.	(1) Lonavala City, (2) Paud, (3) Dighi. (4) Uttamnagar.

8)	Shri. S. H. Gwalani, District Judge-10 and Addl. Sessions Judge, Pune.	(1) Lonavala Rural, (2) Loni Kalbhor. (3) Swargate, (4) Range Forest Office.
9)	Smt. R. V. Adone, District Judge-11 and Addl. Sessions Judge, Pune.	(1) Yerwada, (2) Chandannagar, (3) Vimantal, (4) Samarth.
10)	Shri. G. P. Agrawal, District Judge-13 and Addl. Sessions Judge, Pune.	(1) Bundgarden, (2) Koregaon Park, (3) Wanwadi.
11)	Shri. P. C. Bhagure, District Judge-14 and Addl. Sessions Judge, Pune.	(1) Lashkar, (2) Mundhwa, (3) Kondhwa, (4) CBI.
12)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	(1) Hadapsar, (2) Pune (Railway) (3) Railway Protection Force. (4) Economic Office Wing.
13)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune.	(1) Shivajinagar, (2) Chatushringi, (3) Sangvi.
14)	Smt. R. U. Malvankar, District Judge-18 and Addl. Sessions Judge, Pune.	(1) Wakad, (2) Hinjawadi, (3) Pimpri. (4) Cyber & Cyber Cell.
15)	Smt. S. R. Bhangdiya-Zawar, District Judge-19 and Addl. Sessions Judge, Pune.	(1) Chinchwad, (2) Nigadi, (3) Bhosari, (4) Market Yard.
16)	Shri. S. P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune.	(1) Khadak, (2) Anti-Extortion Cell, (3) Central Excise Intelligence. (4) State Excise Intelligence.
17)	Shri. R. G. Deshpande, Adhoc District Judge-1 and Addl. Sessions Judge, Pune.	(1) MIDC Bhosari, (2) Chikhali, (3) Deccan.
18)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune.	(1) Faraskhana, (2) Alankar, (3) Kothrud, (4) Warje Malwadi.

19)	Shri. V. R. Jagdale, Adhoc District Judge-3 and Addl. Sessions Judge, Pune.	(1) Dattawadi, (2) Singahad Road, (3) Haveli.
20)	Shri. V. P. Adone, Adhoc District Judge-4 and Addl. Sessions Judge, Pune.	(1) Khadki, (2) Vishrantwadi, (3) Bharti Vidyapeeth.

(1) The pending bail applications of the Police Stations mentioned above (except second bail applications and/or the applications pending in the Sessions Cases) be transferred to the respective Courts as per the arrangement made above.

(2) The concerned Clerk is directed to prepare the list of bail applications to be transferred to the respective Courts and hand over the said matters to the said Courts on or before 14-09-2020 and submit the list to the Technical Branch and Computer Section, Pune on 14-09-2020, for taking necessary data entries in the CIS.

(3) All the Second Bail Applications be assigned to the same Court by which the earlier Bail Application is disposed of.

(4) In the absence of above District Judges, Pune the charge shall be kept with the in-charge duty Courts.

All concerned be informed accordingly.

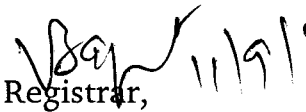
Pune.
Dated: 11-09-2020

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to concerned Judicial Officers in Pune Judicial District, for information and necessary action.

No. Tech./ 28 /2020,
District & Sessions Court,
Pune.
Date: 11-09-2020.

By Order,

Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the concerned Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.